

**GOVERNMENT OF INDIA
MINISTRY OF INFORMATION & BROADCASTING**

**LOK SABHA
UNSTARRED QUESTION NO. 3758
(TO BE ANSWERED ON 09.08.2018)**

REGULATION OF WEB MEDIA AND NEWS PORTALS

3758. SHRI MAHEISH GIRRI:

Will the MINISTER OF INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the Government proposes to introduce any legislation to regulate web media and news portals for their mandatory registration;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) the stand of the Government to regulate the web news media?

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF INFORMATION AND BROADCASTING
{COL. RAJYAVARDHAN RATHORE (RETD.)}**

(a) & (b) There is no such proposal with the Government.

(c) & (d) The Government is committed to freedom of speech and expression and privacy of its citizens as enshrined in the Constitution of India. Government does not regulate content appearing on web media. Law enforcement agencies take action on posting of malicious content on specific case-to-case basis.
